

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - Criminal - Sessions Courts - attending to urgent criminal work during vacation - instructions issued.

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The District and Sessions Judges mentioned in column No.(2) below are required to attend to urgent criminal work pertaining to the Sessions Divisions noted against their names in column No.(3) during the Summer Vacation 2013 :

(1)	(2)	(3)
1	Principal District and Sessions Judge, Ariyalur.	Ariyalur
2	II Additional District and Sessions Judge (CBI Cases), Coimbatore	Coimbatore
3	Principal District and Sessions Judge, Cuddalore.	Cuddalore
4	Additional District and Sessions Judge, Dharmapuri.	Dharmapuri
5	Additional District and Sessions Judge & Presiding Officer, Principal Special Court under E.C. Act, Madurai	Dindigul
6	II Additional District and Sessions Judge, Erode.	Erode
7	Additional District & Sessions Judge, Chengalpattu	Kancheepuram
7A	District and Sessions Judge No.II, District Court No.II, Kancheepuram	District Court No.II, Kancheepuram
8	District and Sessions Judge, Kanniyakumari @ Nagercoil.	Kanniyakumari
9	Additional District and Sessions Judge & Presiding Officer, Special Court under E.C. Act, Salem	Karur

(1)	(2)	(3)
10	Additional District and Sessions Judge, Krishnagiri.	Krishnagiri
11	II Additional District & Sessions Judge(CBI Cases), Madurai	Madurai
12	District and Sessions Judge, Nagapattinam	Nagapattinam
13	Additional District and Sessions Judge, Namakkal	Namakkal
14	The District and Sessions Judge, The Nilgiris @ Uthagamandalam.	The Nilgiris
15	Principal District and Sessions Judge, Perambalur.	Perambalur
16	Principal District and Sessions Judge, Pudukkottai.	Pudukkottai
17	Principal District and Sessions Judge, Ramanathapuram.	Ramanathapuram
18	I Additional District & Sessions Judge, Salem	Salem.
19	Special Judge, Spl.Court under TNPID(In Financial Establishment), Act 1997, Madurai	Sivaganga
20	I Additional District and Sessions Judge(PCR), Thanjavur.	Thanjavur
21	Additional District and Sessions Judge, Theni @ Periyakulam	Theni
22	I Additional District and Sessions Judge, Thoothukudi	Thoothukudi
23	III Additional District & Sessions Judge, Tiruchirappalli.	Tiruchirappalli
24	II Additional District and Sessions Judge(PCR), Tirunelveli.	Tirunelveli
25	I Additional District and Sessions Judge, Tiruppur,	Tiruppur
26	III Additional District and Sessions Judge, Tiruvallur @ Poonamallee	Tiruvallur
27	District and Sessions Judge, Tiruvannamalai	Tiruvannamalai
28	District and Sessions Judge, Tiruvarur	Tiruvarur

(1)	(2)	(3)
29	I Additional District and Sessions Judge, Vellore.	Vellore
30	II Additional District and Sessions Judge, Villupuram @ Tindivanam.	Villupuram
31	Additional District and Sessions Judge, Virudhunagar	Virudhunagar

The receipt of this Official Memorandum is required to be acknowledged at once.

HIGH COURT, MADRAS.  
DATED: 29.04.2013

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL